

CC No : 02/15
RC NO : 217 2011 A 0004
Branch : CBI/ACU-V/New Delhi
U/S : 120B, 420 IPC
r/w 13(2) r/w 13(1)(d) of P.C. Act, 1988
CBI Vs. Randhir Singh Thakur

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Breen Dayal Upadhyay Marg, New Delhi

31.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.24/DHC/2020 dated 13.07.2020 in view of the pandemic Covid-19.

Present: Sh. V.K. Ojha, Ld. Sr. PP for CBI.
Sh. Puneet Gaba, Ld. Counsel for accused no. 1,
R.S.Thakur.
Sh. Anindya Malhotra and Sh. Shaurya Lamba, Ld.
Counsels for accused no. 2, V.k.Gulati.
Accused no. 4 Balkrishan Das Mundhra, accused no. 5,
Raghav Dass and accused no. 6 Sudershan Das Mundhra
are also present.
Sh. S.D.Singh, Ld. Counsel for accused no. 4 to 7 & 9.
Accused no. 9 is company M/s Simplex Project Ltd is
represented by accused no. 6 Sh. Sudershan Das Mundhra

Further arguments on the point of charge heard.

Put up on 20.08.2020 at 10.30 am for order on charge.

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District



Ahu

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi

Court, RADC for uploading on official website of Delhi District Court

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)
Special Judge CBI-10
Rouse Avenue Courts
New Delhi/31.07.2020

Special Judge (PC Act) CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi